NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/72/IB/2018

NAME OF THE PETITIONER(S)

: EMBEE SOFTWARE PVT LTD

NAME OF THE RESPONDENT(S)

: RAMCO SYSTEMS LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Surasiko Parlhasmathy

toursel for Regardent

SHYM GOPAL & VIMETSUBRAMANI

CHUNSEL Sor Polithoner

Snasik Sla-4

ORDER

Counsels representing both the parties are present. Counsel for respondent filed counter and furnished a copy of the same to the other side. Both counsels prayed for time to make submissions. Time is enlarged at request. Put up on 20.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

-sq-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)